

ITEM NO.802

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.609/2018

NISHANT KUMAR & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH W.P.(C) NO.604/2018

Date : 31-05-2018 These petitions were MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR  
(VACATION BENCH)

For Petitioner(s) Ms. Mansi Kukreja, Adv.  
for Mitter & Mitter Co.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

On mentioning, the matter is taken on Board.

List the matter tomorrow (01.06.2018).

(Chetan Kumar)  
A.R. -cum-P.S.

(Tapan Kumar Chakraborty)  
Court Master